

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
VASP ENGINEERS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	VASP ENGINEERS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	30/04/2015
3. Authority under which corporate debtor incorporated/registered	Registrar of Companies, Pune
4. Corporate Identity No/ Limited Liability Identification No of corporate debtor	U31200PN2015PTC154883
5. Address of the registered office and print office (if any) of corporate debtor	619, Shanivade, Shivajinagar, Pune, PUNE, Maharashtra, India, 411030
6. Insolvency commencement date in respect of corporate debtor	26/02/2025 (Admission order upload date)
7. Estimated date of closure of insolvency resolution process	25/08/2025 (Being 180 days from 26/02/2025)
8. Name and registration number of insolvency professional acting as interim resolution professional	Manasi Sarang Gudhate Registration No: IBI/IPA002/IPN01298/2024-2025/14461
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address D-404, Sai Mystique, Behind Ashok Layland, Ambegaon Budruk, Pune, Katraj, Maharashtra - 411046 Email: csmanasisg@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address D-404, Sai Mystique, Behind Ashok Layland, Ambegaon Budruk, Pune, Katraj, Maharashtra - 411046 Email: ipmanasi16@gmail.com
11. Last date for submission of claims	12/03/2025
12. Classes of creditors, if any, under clause of subsection (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorised Representative creditors in a class (Three names for each class)	N.A.
14. (a) Relevant Forms and (b) Details of authorised representatives are available at	Web link: https://ibbi.gov.in/en/home/download Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process of the VASP ENGINEERS PRIVATE LIMITED on 26.02.2025. The creditors of VASP ENGINEERS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 12/03/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Manasi Gudhate

IP Registration No.: IBI/IPA-002/IP-N01298/2024-2025/14461

Interim Resolution Professional

Address: D-404, Sai Mystique, Behind Ashok Layland,
Ambegaon Budruk, Pune, Katraj, Maharashtra - 411046

AFA No. AA2/14461/01/311225/203540

AFA Validity Date: 31/12/2025

Date: 03rd March 2025

Place: Pune

Email id: ipmanasi16@gmail.com